

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 82/2017 with CP(CAA) No. 35/NCLT/AHM/2017
Gujarat High Court CA No. 526-529/2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017**

Name of the Company: Shanker Global Pvt Ltd.
Spectrum Tubes Pvt Ltd.
Hindprakash Corporation Pvt Ltd.
Laxmi Alutrade Pvt Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Jaimin R. Dave	Advocate	Applicant	
2.			ORDER	

Learned Advocate Mr. Jaimin Dave present for Original Petitioner.

While passing the order it is noticed that there is no order in the Hon'ble High Court in CA 529/2016 regarding the dispensation of meeting of the unsecured creditor Spectrum Tubes Pvt Ltd. Hence for clarification of the same, list the matter on 25.05.2017.

List the matter on 25.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 23rd day of May, 2017.